

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 966 of 2017 in  
Appeal No. 95 of 2017**

**Dated: 14<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Green Energy Association ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Mandakini Ghosh  
Mr. Saransh Shah

Counsel for the Respondent(s) : Mr. Divyanshu Raz  
Mr. Nikhil Nayyar for R-1

**ORDER**

**IA No. 966 of 2017  
*(Appln. for early hearing)***

It is not possible to prepone the hearing of the Appeal. We are informed that the main matter is listed for hearing on 23.01.2018.

In the circumstances, office is directed to list the matter high on board on **23.01.2018.**

Application is disposed of.

**(S.D. Dubey)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/ss